

HIGH COURT OF SIKKIM
Record of Proceedings

Crl. M. C. No.07 of 2025

RABIN RAI

PETITIONER

VERSUS

STATE OF SIKKIM

RESPONDENT

Date: 09.04.2026

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioner Mr. Safal Sharma, Advocate (Legal Aid Counsel).

For Respondent Mr. Yadev Sharma, Additional Public Prosecutor.
 Mr. Sujan Sunwar, Assistant Public Prosecutor.

ORDER

Learned Counsel for the Petitioner seeks some time to take steps in the matter in view of the fact that the victim has been left out as a party from the instant Petition.

Not opposed.

Considered and ordered accordingly.

Crl. M.C. stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.

Judge
09.04.2026